## **Declaration of Assets and Liabilities**

Year....2020-21

		i, DHIREI	NDRA GA	URAY son/o	laughter/wife o	SH. VIJAY	kumar,		
	aged	28	years, b	elanging t	BIHAR	LEGISLATI	VE ASSEME		
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:  A. Details of movable assets								
A. (tonk)	) given	)							
2	Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name		
012/	Will	Cash	2,000/-						
10/2/2 10/2/2	(ii)	Deposits in Banks, Financial Institutions And Non-Banking	1.35 Lakh (Saving Accordit	.)		and the second s			
11.2.21		Financial Companies	and the state of t						
11.2.21	(81)	Bonds, Debentures and Shares in companies	Nil				and to oppose and output and an advantage of the		
370	(iv)	Other financial institutions, NSS, Postal Savings, LIC	I Lakh (NSC)	0 4					
61		Policies, etc	24, 496/-	n)					
381	(5)	Motor Vehicles (details of make, etc.)	NŸ	And the state of t		Some of a service and a service and a service			
	(vi)	Jewellery (give details of weight and value)	Nil						
	(vii)	Other assets, such as values of claims /	Nil	A.					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Jusendsa Gausav 10/02/2021

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated) Dependant-3 Dependant-1 Dependant-2 Self Spouse Description Sr. Etc. Name Name Name Name(S) No. Agricultural Land (1) - Location(s) Nil - Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total Nil measurement) -Current market value Buildings (Commercial (iii) and residential) Location(s) - Survey /door Nil number(s) - Extent (Total measurement) - Current market value Houses / Apartments, (iv) etc. - Location(s) Nil - Survey /door number(s) - Extent (Total measurement) Current market value Others (such as (v) Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(8)	(i) Loans from Banks	NII	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil .	

Dhisangsa Gansan

	(d) dues to departments dealing with telephones	NI
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NUL
	(f) Other dues, If any	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil PAN No:- BDRPG 7879D
	(ii) Weaith Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NI
	(III) Sales Tax (Only in case of proprietary business)	Nil
	(iv) Property Tax	l wi

## Personal Detail GPF/CPF/PRAN No. 110032775542 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group B (A/B/C) Cadre Bihar Legislative Assembly Service (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Patna I hereby declare that the above details are true to the best of my knowledge and bellef. Signature Dizendag Gourany. Name of Employee: DHIRENDRA GAURAY

Note:

Place: Patna

Date: 10-02-2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Designation: REPORTER

Department: BLHAR LEGISLATIVE ASSEMBLY